

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3839
ANSWERED ON:14.12.2009
AMENITIES FOR SC/ST PEOPLE
Rawat Shri Ashok Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Group of Ministers on Dalit Affairs has recommended to provide basic amenities—electricity, drinking water, education, road, employment etc. in a stipulated manner on the priority basis to such villages where the population of Scheduled Castes (SCs) and Scheduled Tribes (STs) are 40 per cent or more by naming them as ``Prime Minister Model Villages``;
- (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to implement the above recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) to (c) The Finance Minister in his Budget Speech, 2009-10, delivered on 6.7.2009, announced launching of a new scheme, namely "Pradhan Mantri Adarsh Gram Yojana", on pilot basis, to cover 1,000 villages with more than 50% SC population. The relevant para of the speech reads as under:-

"Pradhan Mantri Adarsh Gram Yojana (PMAGY)^{46(v)} There are about 44,000 villages in which the population of Scheduled Castes is above 50 percent. A new scheme called Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being launched this year on a pilot basis, for the integrated development of 1,000 such villages. I propose an allocation of Rs. 100 crore for this scheme. Each village would be able to avail gap funding of Rs. 10 lakh over and above the allocations under Rural Development and Poverty Alleviation Schemes. On successful implementation of the pilot phase, the Yojana would be extended in coming years"

In pursuance of the above announcement, the pilot scheme is being finalized by the Ministry.